

**Report (1976-77) and Accounts of the  
Bharat Earth Movers Limited, Bangalore  
and Related Papers**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): Sir, I beg to lay on *i'ra* Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Thirteenth Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1800/78 for (i) and (ii)].

**Notifications of the Ministry of Finance  
(Department of Revenue) and  
Related Papers**

SHRI SATISH AGARWAL: Sir, I beg to lay on the Table:—

i. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 65/Customs, dated the 16th March, 1978, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification.

[Placed in Library. See No. LT-181P/78j.

ii. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 81/78-CE., dated the 15th March, 1978, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-1818/78].

2104 RS—6.

**PRESENTATION OF THE REPORT  
OF THE COMMITTEE ON GOVERNMENT  
ASSURANCES**

SHRI SHANKARLAL TIWARI (Madhya Pradesh): Sir, I beg to present the Tenth Report of the Committee on Government Assurances.

[Mr. Deputy Chairman in the Chair]

**CALLING ATTENTION TO A MATTER  
OF URGENT PUBLIC IMPORTANCE**

**Situation arising out of closure of Banaras  
Hindu University**

SHRI DEYENDRA NATH DWIVEDI (Uttar Pradesh): Sir, I beg to call the attention of the Minister of Education, Social Welfare and Culture to the situation arising out of the closure of the Banaras Hindu University for an indefinite period and the eviction of students from the University Hostels.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Mr. Deputy Chairman, Sir, according to the information received from the Banaras Hindu University, a representation was made by some students of the Faculty of Science on February 17, 1978 demanding *infra-alia* a weightage of 10 per cent in marks obtained by the bonafide students of the Banaras Hindu University appearing in the Pre-Medical Test, to be held in 1978 for entry to M.B.B.S. Course of the University Institute of Medical Sciences. Subsequently, there was also a demand for reservation of seats for the students of the University in the M.B.B.S. Course. As the matter was receiving consideration of the Faculty of Medical Sciences and the Academic Council of the University, the students were informed of the position by the Rector of the University personally and they were assured that the matter will be considered expeditiously.